

DIVISION BENCH
COURT - II

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1062(KB)2019
IA(I.B.C)/1105(KB)2023, IA(IBC)(PLAN)/4(KB)2024,
IA(I.B.C)/365(KB)2022, IA(I.B.C)/488(KB)2024,
IA(I.B.C)/581(KB)2022, IA(I.B.C)/26(KB)2022,
IA(I.B.C)/572(KB)2022, IA(I.B.C)/325(KB)2021,
IA(I.B.C)/434(KB)2022, IA(I.B.C)/423(KB)2022,
IA(I.B.C)/406(KB)2022, IA(I.B.C)/471(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	DIPAK BHADRA VS RCBS REALTY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rupal Singh, Adv.] For the Applicant in IA(I.B.C)/1105(KB)2023
Mr. Ashok Kumar Singh, Adv.]

Mr. D. Sen, Adv.] For the Resolution Professional
Mr. Rajat Mukherjee, RP]

ORDER

1. Learned Counsel for the Applicant present. Learned Counsel for the Resolution Professional present.
2. **IA(I.B.C)/1105(KB)2023, IA(IBC)(PLAN)/4(KB)2024, IA(I.B.C)/365(KB)2022, IA(I.B.C)/488(KB)2024, IA(I.B.C)/581(KB)2022, IA(I.B.C)/26(KB)2022, IA(I.B.C)/572(KB)2022, IA(I.B.C)/325(KB)2021 and IA(I.B.C)/406(KB)2022:**
 - a. List these matters on **7th May, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**